GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.2723 TO BE ANSWERED ON 10.07.2019

ROB IN FARRUKHABAD

†2723. SHRI MUKESH RAJPUT:

Will the Minister of RAILWAYS be pleased to state the time by which the financial sanction for the construction of Rail Over Bridge in the parliamentary constituency of Farrukhabad as announced in the Budget 2016-17 is likely to be granted?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

Work for construction of four No. of Road over Bridges (ROBs) in lieu of Level Crossings (LCs) has been sanctioned in Farrukhabad parliamentary constituency in 2016-17. In 2 ROBs, General Arrangement Drawing (GAD) and estimate are awaited from State Government of Uttar Pradesh and for another 2 ROBs consent for sharing of cost is awaited from State Government of Uttar Pradesh. Financial sanction of ₹ 70.04 Crore is granted for the same.
